

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**O.A. No.1114/2017**

New Delhi this the 5th day of February, 2019

**HON'BLE MS. NITA CHOWDHURY, MEMBER (A)  
HON'BLE MR. S.N. TERDAL, MEMBER (J)**

Shri Kapil, Age-22 Years, Group-"C"  
S/o Shri Sanjeev Kumar,  
R/o H.No. 112/27, Jawahar Nagar,  
Sardaron Wali Gali  
City: sonipat, State-Haryana  
PIN-131001. .... Applicant

(Present: Mr.Rajesh Chauhan for Mr.Sachin Chauhan.)

**Versus**

1. Govt. of NCTD through  
the Chief Secretary  
Govt. of NCTD  
A-Wing, 5<sup>th</sup> Floor  
Delhi Secretariat,  
New Delhi-110013.
2. The Commissioner of Police  
Police Headquarters, I.P. Estate  
M.S.O. Building, New Delhi.
3. The Dy. Commissioner of Police  
Recruitment Cell, NPL  
Kingsway Camp., Delhi. -Respondents

(Present: Ms. Harvinder Oberoi)

**ORDER (ORAL)**

**Ms. Nita Chowdhury, Member (A):-**

This OA has been filed by the applicant seeking the following relief(s):-

“(i). To allow the applicant to participate in physical test for recruitment of Temporary Constable (Exe.)-Male & Female in Delhi Police Examination -2016 and if found fit then to allowed to participate in written examination of present selection in written examination of present selection process and if declared selected in the present selection process then to appoint the applicant on merit with all consequential benefits including seniority and promotion and pay and allowances.

(ii) Pass any other order (s), which this Hon’ble Tribunal may deem just & equitable in the facts & circumstances of the case. ”

2. Accordingly, the applicant had appeared in the Physical Endurance Test and the written examination. However, he has not qualified for selection in the same. The same is also accepted by the applicant.

3. In view of the same, the OA is dismissed. No costs.

**(S. N. Terdal)**  
**Member (J)**

**(Nita Chowdhury)**  
**Member (A)**

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